

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.793/252(1)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE PARTIES: V-Secure Protection Pvt Ltd

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1)

ORDER

CP 793/252(1)/2017

The Company Petition allowed on costs of ₹25,000, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)